

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of State of Orissa for for the services of the financial year 1960-61, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri B. R. Bhagat: I move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.29 hrs.

APPROPRIATION (RAILWAYS)
NO. 2 BILL, 1961

The Minister of Railways (Shri Jagjivan Ram): I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1961-62 for the purposes of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the

service of the financial year 1961-62 for the purposes of Railways, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri Jagjivan Ram: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.30 hrs.

GENERAL BUDGET—GENERAL
DISCUSSION

Mr. Speaker: The House will now proceed with the General discussion of the General Budget for which 20 hours have been allotted. Under rule 207(3), I fix that fifteen minutes will be the time ordinarily allowed for every hon. Member except for Leaders of Groups who would be allowed up to 30 minutes, when necessary.

Shri S. A. Dange (Bombay City—Central): Sir, this is the first Budget for the first year of the Third Five Year Plan. Therefore, the basic indications of the policy that the Government will follow in the next few years are available in this Budget.

The Budget has had already some kind of reception in public and in the press. Of course, it is not always safe to rely on the immediate reactions either of one shop-keeper

*Moved with the recommendation of the President.